

1	2	3	4	5	6
			2017	03	
			2018	07	
			2019	15	
22.	Chhattisgarh High Court	01	2018	01	-

### Chinese activities in Nepal

†1160. SHRI VISHAMBHAR PRASAD NISHAD:  
SHRIMATI CHHAYA VERMA:  
CH. SUKHRAM SINGH YADAV:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Chinese activities have increased in Nepal for some years due to which Nepal's inclination is constantly increasing towards China;

(b) whether Government is working on any proposal to make the Indo-Nepal border impervious keeping in view the growing Chinese influence in Nepal; and

(c) whether the work of identifying problems which may be encountered by India in coming days is being done, keeping in view the way Nepal is getting close to China?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (c) India has close and multifaceted relations with Nepal across diverse sectors, which are characterized by vibrant trade, economic, culture, and people-to-people linkages. India's ties with Nepal stand firmly on their own. Government is committed to deepening and expanding our partnership further for the benefit of our two peoples.

Government closely follows all developments having a bearing on India's national interests and takes all necessary measures to safeguard these.

### Funding to research organisations and think tanks

1161. SHRI BINO Y VIS WAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry gave fundings to research organisations and think tanks to the sum of ₹ 27,88,90,027; and

†Original notice of the question was received in Hindi.

(b) if so, the details of these organisations along with the share of funding received by them in the year 2017-2018?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) Yes. The details of the organisations along with the share of funding received by them in the year 2017-18 are given in Statement (*See below*).

***Statement***

*Details of the organisations alongwith the share of funding received by them in 2017-18 from the Ministry of External Affairs*

Sl.No.	institute/Organization	Funding received	Purpose
1	2	3	4
1.	ICWA	15,11,67,356/-	Annual Grant-in-Aid for financing the entity and financing of 2nd India-China Think Tank Forum
2.	RIS	8,65,00,000/-	Annual Grant-in-Aid for financing the entity
3.	Gateway House	31,50,000/-	Funding for Gateway Geo-Economic Dialogue 2018
4.	Observer Research Foundation	1,58,10,654/-	Funding for Raisina Dialogue 2018 and various activities related to BRICS
5.	India Foundation	1,00,76,166/-	Financial support for Indian Ocean Conference 2017
6.	Ananta Centre	29,55,412/-	Trilateral commission and India-Korea Track 1.5
7.	Association of Indian Diplomats	7,95,732/-	Annual Reimbursement and printing of quarterly journal
8.	India Pakistan Neemrana Initiative	4,38,120/-	Funding for the Dialogue
9.	Centre for China Analysis and Strategy (CCAS)	36,40,000/-	Annual financial support for research related to China
10.	Kolkata University	17,47,178/-	Establishment of Institute of Foreign Policy Studies in Kolkata University
11.	Symbiosis International University	10,00,000/-	Funding for International Relations Conference on India and EU
12.	Yonsei University	1,23,520/-	Financial support to ORF-Yonsei University Dialogue

1	2	3	4
13.	Jadhavpur Association of International Relations (JAIR)	6,50,000/-	Funding for India-China Think Tank Forum
14.	Gujarat National Law University	8,35,889/-	Funding for organizing event pertaining to International Maritime Academy
TOTAL		27,88,90,027/-	

### MOU between India and Kuwait

1163. SHRIMATI VIJILA SATHYANANTH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has approved the signing of a Memorandum of Understanding (MoU) between India and Kuwait for co-operation on the recruitment of domestic workers;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the move is likely to benefit around three lakh Indian workers deployed in Kuwait, including about 90,000 female domestic workers; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (d) Yes. Government has approved the signing of MoU between India and Kuwait for cooperation on the Recruitment of Domestic Workers in January, 2019. The MoU provides a structured framework for cooperation on domestic workers related matters and reflects the latest reforms in recruitment processes, their welfare and protection and various initiatives taken by both sides. Under this MoU, a Joint Committee will be set up to follow up on the implementation of this MoU. The MoU would benefit around 300,000 Indian domestic workers who are deployed in Kuwait which includes about 90,000 female domestic workers.

### Extradition of criminals

1164. SHRI MD. NADIMUL HAQUE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Ministry maintains a database of criminals convicted by India who are seeking asylum abroad;